GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA UNSTARRED QUESTION NO. 3128 TO BE ANSWERED ON 17.12.2015

ROAD CONSTRUCTION UNDER PMGSY

3128. SHRI ANSHUL VERMA:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether roads have been constructed on the proposals received from honorable Members of Parliament during the last three years;
- (b) if so, the details of construction work executed during the said period, State/UT-wise;
- (c) whether construction works under phase-10 of Pradhan Mantri Gram Sadak Yojana (PMGSY) have been completed. If so, the details thereof, State/UT-wise; and
- (d) the status of the construction works under phase-11 during the year 2014-15, State/UT-wise?

ANSWER MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI SUDARSHAN BHAGAT)

- (a): Yes, Pradhan Mantri Gram Sadak Yojana (PMGSY) Programme Guidelines provides for a key role of the Members of Parliament in the implementation of the programme including selection of roads for construction. Necessary guidelines for consulting Hon'ble Members of Parliament and other elected representatives are issued from time to time by the Ministryfor construction of rural roads under PMGSY. The proposals of Hon'ble Members of Parliament are required to be given full consideration in the District Panchayat during the finalization of annual proposals under PMGSY. Members of LokSabha are to be consulted in respect of their Parliamentary constituencies and Members of Parliament from RajyaSabha are to be consulted in respect of the District of the State they represent, for which they have been nominated as Co-Chairman of the District Vigilance and Monitoring Committee of the Ministry of Rural Development.
- (b): As reported by the States, the physical & financial progress achieved by the States under PMGSY during the last three years, State/UT-wise, are given as per **Annexure** \mathbf{I} .
- (c): The Physical and financial progress of road works sanctioned under phase-X of PMGSY, State-wise, is given as per **Annexure II**.
- (d): The Physical and financial progress of road works sanctioned under phase-XI of PMGSY, State-wise, is given as per **Annexure III**.

Annexure - I

Annexure referred to in point (b) of Rajya Sabha Unstarred Q.No.3128 due for answer on 17.12.2015

Pradhan Mantri Gram Sadak Yojana (PMGSY)

Statement showing Length of rural roads completed and expenditure incurred during the last three Years by the States

				ars by the				
					(Length	in km., R	s. in cr.)	
#	State(s)	Length o	of roads co	ompleted	Expenditure by the States			
		2012-	2013-	2014-	2012-	2013-	2014-	
		13	14	15	13	14	15	
1	Andhra Pradesh & Telangana	400	192	595	206	153	330	
2	Arunachal Pradesh	394	489	547	311	249	363	
3	Assam	1,456	958	870	523	699	538	
4	Bihar	6,342	3,164	3,632	1,992	1,845	2,259	
5	Chhattisgarh	1,024	1,292	2,648	281	714	925	
6	Goa	0	0	0	0	0	0	
7	Gujarat	180	896	1,892	100	477	686	
8	Haryana	69	3	633	37	8	384	
9	Himachal Pradesh	0	134	485	55	148	215	
10	Jammu & Kashmir	1,411	892	935	460	534	423	
11	Jharkhand	1,237	1,031	1,750	326	540	785	
12	Karnataka	386	211	628	17	8	411	
13	Kerala	109	192	346	57	121	191	
14	Madhya Pradesh	2,754	3,006	5,181	741	1,393	1,667	
15	Maharashtra	650	449	500	153	384	540	
16	Manipur	424	533	300	93	140	174	
17	Meghalaya	23	24	45	32	38	83	

18	Mizoram	93	77	49	42	27	72
19	Nagaland	94	293	215	110	77	50
20	Orissa	2,401	3,063	3,843	1,189	1,606	1,666
21	Punjab	326	730	737	238	296	285
22	Rajasthan	2,140	2,290	3,233	574	718	650
23	Sikkim	48	99	121	87	91	95
24	Tamil Nadu	42	748	1,965	21	383	581
25	Tripura	242	291	239	190	233	323
26	Uttar Pradesh	270	1,110	2,000	98	824	1,002
27	Uttarakhand	474	405	715	32	261	425
28	West Bengal	1,172	2,741	2,233	423	1,130	1,414
20	, , est 2 engui	_,_,_	_,	,			
20	Total	24,161	25,316	36,337	8,387	13,095	16,538
20		24,161		36,337	8,387	13,095	
29		24,161	25,316	36,337	8,387	13,095	
	Total	24,161 Ui	25,316 nionTerrit	36,337 tories	·		16,538
29	Total A & N Islands Dadra & Nagar	24,161 Un	25,316 nionTerrit	36,337 tories	0	0	16,538 0
29	Total A & N Islands Dadra & Nagar Haveli	24,161 Un 0 0	25,316 nionTerrit 0 0	36,337 tories 0	0	0	0 0
29 30 31	Total A & N Islands Dadra & Nagar Haveli Daman & Diu	24,161 Un 0 0	25,316 nionTerrit 0 0 0	36,337 tories 0 0	0 0	0 0	0 0
29 30 31 32	Total A & N Islands Dadra & Nagar Haveli Daman & Diu Delhi	24,161 Un 0 0 0 0 0	25,316 nionTerrit 0 0 0	36,337 tories 0 0 0	0 0 0	0 0 0	0 0 0
29 30 31 32 33	Total A & N Islands Dadra & Nagar Haveli Daman & Diu Delhi Lakshadweep	0 0 0 0	25,316 nionTerrit 0 0 0 0	36,337 tories 0 0 0 0 0	0 0 0 0	0 0 0 0	0 0 0 0

						Annexure -II		
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Annexure referred to in point (c) of Rajya Sabha Unstarred Q.No.3128 due for answer on 17.12.2015

Statement showing Length of rural roads completed and expenditure incurred for the projects sanctioned under Phase-X of PMGSY by the States

			(D		2015)	(D.:	· T	14 (- 1)	
	States		(Prog	gress up to Oct,	<u>2015)</u>	(Rs. in cr., Lenght in km.)			
#	States	Value of Central share for the proposals cleared	Value of State share for the proposals cleared	No. of road works i/c Bridges sanctioned	Length of road works sanctioned	No. of road works completed	Length of road works comple ted	Expenditure	
1	2	3	4	5	6	7	8	9	
1	Andhra Pradesh	580	7	286	1,077	130	299	191	
2	Arunachal Pradesh	610	1	92	902	15	314	278	
3	Assam	471	39	378	263	126	145	302	
4	Bihar	773		544	1,596	424	1,126	625	
5	Chattisgarh	164	57	111	0	2	10	3	
6	Goa								
7	Gujarat	53		45	135	40	121	45	
8	Haryana								
9	Himachal Pradesh								
10	Jammu & Kashmir								
11	Jharkhand	184	12	81	420	42	228	103	
12	Karnataka	59		40	152	38	146	53	
13	Kerala	81	2	44	104				
14	Madhya Pradesh	530	2	458	1,666	346	1,371	459	
15	Maharashtra	394	31	412	92	337	21	315	
16	Manipur	631		208	1,330				
17	Meghalaya								
18	Mizoram								

19	Nagaland							
20	Odisha	2,001	0	1,283	5,144	853	3,442	1,518
21	Punjab							
22	Rajasthan							
23	Sikkim	137		46	137	1	5	37
24	Tamil Nadu							
25	Telangana	257	3	167	452	56	125	101
26	Tripura	403		93	527	0	0	111
27	Uttar Pradesh	1,601		776	4,333	456	2,357	985
28	Uttarakhand							
29	West Bengal	3,431		1,411	6,060	875	3,517	2,173
	Total	12,358	156	6,475	24,388	3,741	13,227	7,299

						Annexure -III	
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Annexure referred to in point (d) of Rajya Sabha Unstarred Q.No.3128 due for answer on 17.12.2015

Statement showing Length of rural roads completed and expenditure incurred for the projects sanctioned under Phase-XI of PMGSY by the States

#	States		(Pro	gress up to Oct	, 2015)	(Rs.	(Rs. in cr., Lenght in km.)			
		Value of Central share for the proposals cleared	Value of State share for the proposals cleared	No. of road works i/c Bridges sanctioned	Length of road works sanctioned	No. of road works completed	Length of road works completed	Expenditure		
1	2	3	4	5	6	7	8	9		
1	Andhra Pradesh	138	7	162	457	142	407	109		
2	Arunachal Pradesh	880		129	943	7	567	227		
3	Assam									
4	Bihar	2,002	54	1,221	3,242	762	1,908	1,502		
5	Chattisgarh	790		517	1,799	372	1,191	522		
6	Goa									
7	Gujarat	345	0	409	775	392	751	345		
8	Haryana									
9	Himachal Pradesh									
10	Jammu & Kashmir									
11	Jharkhand									
12	Karnataka	25	8	64	92	45	70	37		
13	Kerala									
14	Madhya Pradesh	3,247	73	2,451	8,719	1,364	5,833	2,399		
15	Maharashtra	520	57	329	616	194	236	381		
16	Manipur									
17	Meghalaya									
18	Mizoram									
19	Nagaland									

20	Odisha	2,446		1,334	5,189	626	3,057	1,608
21	Punjab							
22	Rajasthan							
23	Sikkim							
24	Tamil Nadu							
25	Telangana	0	0	0	0	0	0	0
26	Tripura	240		78	316	4	10	63
27	Uttar Pradesh							
28	Uttarakhand							
29	West Bengal	852		467	1,636	34	88	144
	Total	11,485	199	7,161	23,786	3,942	14,119	7,337